

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 06

Dated Guwahati, 30th January, 2023

Hon'ble the Chief Justice (Acting) has been pleased to constitute an "AI Assisted Legal Translation Advisory Committee" to monitor all machine translation related activities, with the following members:-

Hon'ble Members	Secretary
Hon'ble Mr. Justice Sanjay Kumar Medhi	Registrar
Hon'ble Mr. Justice Robin Phukan	(Judicial & IT)

By Order,

Sd/-Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III - 07/2015/532-544/ G, Dated 30th January, 2023

Copy to:-

- 1) The Registrar (Admn. General) and Member Secretary, AI assisted legal translation advisory committee, Supreme Court of India. Email:reg.amkurhekar@sci.nic.in
- 2) The Registrar (Admn./ Vigilance/ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Assistant Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9) The P. S. to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
- 10) The P. S. to Hon'ble Mr. Justice Robin Phukan, Gauhati High Court, Guwahati.
- 11) The P. S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 12) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
- 13) The Court Manager, Gauhati High Court, Guwahati.


REGISTRAR GENERAL